

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.10.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 750 of 2021	Roojyot Engineering Pvt. Ltd. & Ors. Vs. The Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Sharmistha Ghosh	Raghav Shankar Sonali Jain-R1 Chitra Rentala-R2 Raunak Dhillon-R3 Neeraj Balakrishnan
2.	Comp. App. (AT) (Ins) No. 781 of 2021	Sushila H. Mehta Vs. Resolution Professional of Mount Shivalik Industries Ltd. MS. Pratibha Khandelwal	Sujoy Datta	
3.	Comp. App. (AT) (Ins) No. 782 of 2021	The Sakchi Stores Vs. Resolution Professional of Mount Shivalik Industries Ltd. MS. Pratibha Khandelwal	Sujoy Datta	Abhishek Anand

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 13 of 2021	Damodar Valley Corporation Vs. Karthik Alloys Ltd. & Ors.	Madhumita Bhattacharjee	Rhea Verma Vishesh K. Srivastava-R2
5.	Comp. App. (AT) (Ins) No. 577 of 2018	Manoj Kumar Agarwal Vs Mehndipur Balaji Infra Developers Pvt. Ltd.	Pawan Shree Agarwal	S.S. Shekhawat
6.	Comp. App (AT) (Ins) No. 1117 of 2019	Canara Bank. Vs. Mamta Binani & Ors. With	Ridhima Sehgal	Videh Vaish-R1 Khushboo Aggarwal- R3 Neeraj Kr. Gupta-R4 Lalit Mohan- RP
7.	Comp. App (AT) (Ins) No. 922 of 2020	Canara Bank Vs. Manoj Kumar Sharma & Ors.	Parth Tandon	Shaunak Mitra-R1 alut Mohan-R2 Rishav Banerjee-R3
8.	Comp. App. (AT) (Ins) No. 713 of 2020	Praful Nanji Satra Vs. Vistra ITCL (India) Ltd. & Ors.	Malak Manish Bhatt	Prakash Shinde-R1 to R3 Devarajan Raman-IRP

9.	Comp. App. (AT) (Ins) No. 881 of 2020	Union Bank of India Ltd. Vs. Supreme Manor Wada Bhiwandi Infrastructure Pvt. Ltd.	Arpan Behl	Dhaval Mehrotra Aman Verma
10.	Comp. App. (AT) (Ins) No. 1014 of 2020	Kailash Devbuild (India) Pvt. Ltd. Vs. Inox Wind Infrastructure Services Ltd.	Anshuman Shrivastava	Prateek Thakkar
11.	Comp. App. (AT) (Ins) No. 44 of 2021	Prateek Gupta and Ors. Vs. Petrolube India Ltd. Liquidator Ashwini Gupta	Amandeep Singh	Janender Kumar Chumbak Ashwani Kumar Gupta Asmita Duggal
12.	Comp. App. (AT) (Ins) No. 206 of 2021	Cotton Casuals (India) Pvt. Ltd. Vs. Kanchan Dutta & Anr. With	Deebojyoti Bhattacharya	Rahul Auddy-R1 Nikhil Parikshith-R2 Abhay Anand Jena
13.	Contempt Case (AT) No. 17 of 2021 in Comp. App. (AT) (Ins) No. 206 of 2021	Cotton Casuals (India) Pvt. Ltd. Vs. Kanchan Dutta, Liquidator & Anr.	Debojyoti Bhattacharya	Rahul Auddy-R1 Nikhil Parikshit-R2
14.	Comp. App. (AT) (Ins) No. 256 of 2021	Henan Boom Gelatin Co. Ltd. Vs. Sunil healthcare Ltd.	Nandini Sharma	Sadapurna Mukherjee
15.	Comp. App. (AT) (Ins) No. 747 of 2021	Arun Chadha Vs. Ramesh Kumar Suneja & Ors.	Abhishek Anand	Aditi Sinha Piyush Singh-R1-3 Harsh Sinha-R4
16.	Comp. App. (AT) No. 253 of 2019	Sigmalon Equipment Pvt. Ltd. & Ors. Vs. Vinod Kumar	Saswat Pattnaik	Sunil Sharma
17.	Contempt Case (AT) No. 28 of 2019 in Comp. App. (AT) (Ins) No. 628 of 2019	Rajnish Gupta Vs. K.G. Somani	Naveen Kumar	Rahul Kumar-R1

For Directions - to Settle Date

18.	Comp. App. (AT) (Ins) No. 27 of 2021	Anish Niranjana Nanavaty Resolution Professional Reliance Communications Infrastructure Limited Vs. Patrimoine Expo Private Limited & Ors.	Misha	Simranjeet Singh Zain A. Khan Sumit Batra Kumar Anurag Singh Kausar Husain-R1 Kausar Husain-R2 Ankit Lohia-R3
19.	Comp. App. (AT) (Ins) No. 277 of 2021	Jai International Pvt. Ltd. Vs. Jaroli Agro Pvt. Ltd.	Nitish Sharma	R. Sudhinder Ekta Bhasin

12:00 Noon

For Hearing

20.	Comp. App. (AT) (Ins) No. 454 of 2021 (PH)	63 Moons Technologies Ltd. Vs. The Administrator, Dewan Housing Finance Corporation Ltd. & Ors. With	Misha Rohatgi Mohta	Liz Mathew Sonali Jain Rohan Rajadhyaksha-R1 Ashish Dholakia-R2 Raunak Dhillon-R3
21.	Comp. App. (AT) (Ins) No. 455 of 2021 (PH)	63 Moons Technologies Ltd. Vs. The Administrator, Dewan Housing Finance Corporation Ltd. & Ors.	Misha Rohatgi Mohta	Liz Mathew Sonali Jain-R1 Ashish Dholakia-R2 Aditya Marwah-R3

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Acting Chairperson
-sd/-
Registrar